



2026:AHC:13134

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 476 of 2026

Triloki Nath Pandey

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Chandra Bhan Gupta, Karunesh Pratap Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Chandra Bhan Gupta, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh questioning the order dated 20.01.2025 cancelling the candidature as well as termination of the services of the writ petitioner.
2. Let a copy of the instructions be served upon the learned counsel for the writ petitioner during the course of the day.
3. The writ petition is **dismissed as withdrawn** with the aforesaid liberty.

January 20, 2026

N.S.Rathour

(Vikas Budhwar,J.)